

Central Administrative Tribunal
Principal Bench

O.A.No.359/93

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Hon'ble Mr. Justice K.M.Agarwal, Chairman
Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this the 28th day of May, 1998

G.Sivaraman
s/o Late Shri K.Gopala Iyer
r/o 1246, Sector 12
R.K.Puram
New Delhi - 110 022.
presently working as Director (Inspection)
Selection Grade in the Directorate General
of Supplies & Disposals
New Delhi - 1.

... Applicant

(By Shri R.Doraiswami, Advocate)

Vs.

1. Union of India through
The Secretary
Ministry of Commerce & Supply
(Dept. of Supply)
Nirman Bhawan
'C' Wing
New Delhi - 110 011.
2. Secretary
Dept. of Personnel & Training
North Block
New Delhi - 110 001.

... Respondents

(None)

O R D E R (Oral)

Hon'ble Mr. Justice K.M.Agarwal, Chairman

The learned counsel for the applicant says that the applicant has retired and he has also got all the dues that he wanted to get through this OA. Accordingly, he wants to withdraw this OA. He is permitted to do so. Accordingly, the OA is hereby dismissed as withdrawn. No costs.

KM
(K.M.Agarwal)
Chairman

RKA
(R.K.Ahooja)
Member(A)

/rao/